

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 494 of 2019**

**IN THE MATTER OF:**

**Bank of India**

**...Appellant**

**Versus**

**Shrenuj & Company Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Ashish Rana and Mr. Harshit Garg, Advocates**

**For Respondent: Mr. Siddharth Sharma and Ms. Shruti Arora, Advocates for Respondent No. 1- through RP.**

**Mr. Sudipto Sarkar, Senior Advocate along with Mr. Manesh Agarwal, Mr. Abhijeet Sinha, Mr. Himanshu Satija and Mr. Arshit Anand, Advocates for Intervenor.**

**ORDER**

**07.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 03<sup>rd</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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